<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 63 OF 2017 & IA NOS. 168 & 169 OF 2017

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Dalmia Cement (Bharat) Ltd.			Appellant(s)	
Karnataka Electricity Regulatory	Vs Commis		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anantha Narayan M.G. Mr. Shridhar Prabhu		
Counsel for the Respondent(s)	:	-		

<u>ORDER</u>

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017.*

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt